

India Coordinated Project on Optimum Utilisation of Ground Water through Wells and Pumps, at the Regional Centres at Punjab Agricultural University, Ludhiana; Govind Ballabh Pant University of Agriculture and Technology, Pantnagar; Jawharlal Nehru Krishi Vishwa Vidyalaya, Jabalpur and Indian Institute of Hydraulics and Hydrology at Poondi (Tamil Nadu).

(b) The findings are as follows:—

(1) Adoption of nylon ropes in preference to coconut coir rope as enveloping material on bamboo tube-well screens;

(2) Simplified procedure in the drilling of bore holes for installing bamboo tube-wells;

(3) Coating of the iron rings of the bamboo framework with aluminium paint and black water tank paint to increase the life of the bamboo screens.

(c) The work on the technology and associated innovations is still under progress at the above-mentioned centres.

(d) It is observed that bamboo tube-well screens are least expensive among the screens available in the market. However, their use is essentially limited to deltaic areas.

#### Scheme for Transfer of Telephones to Actual Users

6546. SHRI R. R. BHOLE: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that the scheme for transfer of telephones to actual users of telephones on compliance of certain requirements and payment of transfer fees was reversed during the Janata Rule;

(b) whether Government have received representations that this is not resulting in loss of revenue to

Government but also in corrupt practices and hardships to telephone users;

(c) if so, whether Government propose to revise this scheme; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON):

(a) No, Sir. Transfer of telephone is permitted subject to certain conditions, on payment of transfer fee of Rs. 100. Third party transfer was however stopped from 1-6-1977.

(b) No, Sir.

(c) Does not arise.

(d) The third party transfer policy was resulting in malpractices.

#### Admission of SC/ST Candidates in I.I.T. . . .

6547. SHRI R. R. BHOLE: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether it is a fact that in the Indian Institute of Technology Direct admission of Scheduled Caste and Scheduled Tribe candidates receiving more than 50 per cent marks was also made till 1978-79 in addition to admissions through the Joint Entrance Examination;

(b) whether this practice of direct admission of Scheduled Caste and Scheduled Tribe candidates has been discontinued from the year 1979-80 and they are now admitted only through the Joint Entrance Examination with the result of sharp fall in admission of such candidates;

(c) if so, whether Government propose to revive the earlier practice; and

(d) if not, the reasons therefor?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) Yes, Sir.

(b) The practice of direct admission of Scheduled Caste and Scheduled Tribe candidates has been discontinued from the year 1978-79. This has been naturally resulted in fall in admission of such candidates.

(c) No, Sir.

(d) The Scheduled Caste and Scheduled Tribe students admitted directly, were found unable to cope up with the course work in spite of various academic concessions and support.

#### **Request for Central aid for Land Reforms in Karnataka**

6548. SHRI JANARDHANA POOJARY: Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) the amount proposed to be given by the Union Government during 1981-82 for land reform schemes in Karnataka;

(b) whether State Government of Karnataka has sent any proposal for more financial assistance for the purpose during 1981-82; and

(c) if so, the details thereof and reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BALESHWAR RAM): (a) Central assistance is presently given to States for implementing the Centrally sponsored scheme of financial assistance to assignees of ceiling surplus land which is in operation since 1975-76. Allocation to each State under the current year will be worked out after the budget is voted.

(b) Not yet, Sir.

(c) Does not arise.

#### **Connection of District Headquarters with State Capital of Karnataka by S.T.D. System**

6549. SHRI JANARDHANA POOJARY: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government have formulated a plan to connect all the District Headquarters with the State capital by STD system; and

(b) if so, the names of the District Headquarters which are likely to be connected with the State Capital of Karnataka by STD system during 1981-82?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON):

(a) Yes, Sir.

(b) Chitradurga a District Headquarter in Karnataka is likely to be connected by STD system with Bangalore during 1981-82.

#### **Central Team to Haryana due to Loss on Account of Floods**

6550. SHRI CHIRANJI LAL SHARMA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government of Haryana have approached the Centre to send a Central team to make an assessment of losses on account of floods in the State; and

(b) if so, the decision of Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN):

(a) Yes, Sir.

(b) At the request of the Government of Haryana a Central team visited the flood affected areas, from the 12th to the 15th and again on the 19th August, 1980. On the basis of